



4 arrested for role in Bulandshahr violence

Prime accused, Bajrang Dal member Yogesh Raj, on the run

OMAR RASHID

LUCKNOW

Four persons were arrested and five others detained on Tuesday on the charges of instigating and participating in mob violence at Syana in Bulandshahr on Monday.

A police inspector and a local youth were killed on Monday in clashes following allegations of cow slaughter, officials said.

The arrested youth were identified as Chaman, Devendra, Ashish Chauhan and Satish, all locals.

Additional Director-General of Police (Law and Order) Anand Kumar told reporters that six teams were working on the case and trying to identify the accused by monitoring video footage.

Yogesh Raj, a Bajrang Dal member named as accused number 1 in the FIR on mob violence, is on the run. Of the around 70 persons booked in the FIR based on the complaint of sub-inspector Subash Chandra, 26 have been named. The charges include murder, attempt to murder, rioting, sedition, damage to public property



The day after: Vehicles set afire by the mob near the Chingravati police post in Bulandshahr district. ■ R.V. MOORTHY

and dacoity. Some of those named in the FIR are alleged to have links with the Vishwa Hindu Parishad and the Bajrang Dal. A separate FIR was also filed against seven Muslim residents of Naya Bans village on charges of cow slaughter, based on the complaint of Yogesh Raj.

NHRC notice

The National Human Rights Commission has issued notice to the State government and the DGP over the incident, officials said.

Emotions ran high at the funerals of inspector Subodh Kumar Singh and Sumit Ku-

mar, who were killed in the violence on Monday.

A son in distress

At his state funeral, Singh's son Abhishek said his father wanted him to be a good citizen who doesn't incite violence in the name of religion. "My father has lost his life in this Hindu-Muslim dispute. Whose father is next?" he asked tearfully.

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A MOVING MENACE ▶ EDITORIAL



Four held for Bulandshahr violence

Demanding “martyr” status for the slain inspector, who was one of those who initially probed the 2015 lynching of Mohammed Akhlaq, his sister alleged his killing was a conspiracy of the police.

“My brother was killed in a police conspiracy as he was probing a cow slaughter case... He should be given martyr status and a memorial should be constructed in his name in our native place,” Sunita Singh told reporters.

In Chingrawati village, Sumit’s family initially refused to conduct his last rites but later proceeded with the cremation after the government promised a compensation of ₹50 lakh, pension to his parents and a police job to his kin.

Rightwing links

While police officers were reluctant to name the rightwing outfits that the accused were affiliated to, VHP joint general secretary Surendra Jain confirmed to *The Hindu* that Yogesh Raj, also resident of Naya Bans, was the district convenor of the Bairang Dal. However,

Mr. Jain claimed that he had no role in the murder of Inspector Subodh Kumar Singh or the arson at the Chingrawati police outpost.

A video of the deceased police inspector trying to placate Yogesh, apparently before violence broke out, was also widely circulated, hinting at his presence at the protest. However, its authenticity could not be independently verified.

Former pradhan of Mahav village, where the alleged carcasses of cows were discovered, Raj Kumar and Shikhar Agarwal, allegedly the BJP Yuva Morcha Bulandshahr city president, were also booked in the FIR.

Yogesh Raj and others have been accused of leading the mob and “instigating them” despite assurances by the police that an FIR would be filed in the cow slaughter case, Tuesday’s FIR said.

Inspector Subodh Kumar Singh was left injured when a mob resurfaced, “surrounded him” and snatched his service pistol and three phones, said SI Subash Chandra.



Even police officials are not safe, says NHRC

Issues notice to U.P. govt., seeks report within four weeks

STAFF REPORTER

NEW DELHI

Describing the Bulandshahr incident as yet another instance of lawlessness, the National Human Rights Commission on Tuesday issued notices to the Uttar Pradesh government and the police over the death of two people, including inspector Subodh Kumar Singh, at the hands of a mob on Monday.

The NHRC said it had taken *suo motu* cognisance of media reports about the killings following rumours of alleged cow slaughter. Issuing notices to the U.P. Chief Secretary and the Director-General of Police, the NHRC sought detailed reports, including on the action taken against the attackers, within four weeks.



Honouring a colleague: Police officials carrying the body of inspector Subodh Kumar Singh in Etah on Tuesday. ■PTI

“The reported incident is indicative of yet another incident of violent protest and rampaging by the unruly mob exposing lawlessness and the failure of the administration to tackle sensitive issues and situations,” an NHRC statement read.

The NHRC added that it appeared that even police officials were not safe and could be killed by lawless elements. “Right to Life in the instant incident have been grossly violated, which is a matter of concern for the Commission,” it said.



Rastriya Sahara, Delhi

Wednesday, 5th December 2018; Page: 9

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एनएचआरसी ने उप्र सरकार, डीजीपी को जारी किए नोटिस

नई दिल्ली (भाषा)। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने कथित गोकशी की अफवाह के बाद बुलंदशहर में हुई हिंसा की घटना में एक पुलिस निरीक्षक और एक युवक के मारे जाने की घटना को लेकर मंगलवार को उत्तर प्रदेश सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किये।

आयोग के एक वरिष्ठ अधिकारी ने कहा, एनएचआरसी ने मीडिया रिपोर्टों पर स्वतः संज्ञान लिया और उत्तर प्रदेश के मुख्य सचिव तथा पुलिस महानिदेशक को नोटिस जारी करके इस घटना के संबंध में उपद्रवियों के खिलाफ की गई कार्रवाई समेत एक विस्तृत रिपोर्ट मांगी है। बुलंदशहर में सोमवार को गोकशी की अफवाह के बाद फैली हिंसा में पुलिस निरीक्षक सुबोध कुमार सिंह और 20 वर्षीय युवक सुमित कुमार की मौत हो गई थी।

आयोग ने नोटिसों में कहा है कि यह हिंसक विरोध और उग्र भीड़ द्वारा किये उपद्रव की एक और घटना है जिससे अराजकता और संवेदनशील मुद्दों तथा स्थितियों से निपटने में प्रशासन की विफलता उजागर हो गई है।



BJP legislators to meet Yogi, apprise him of 'illegal cow slaughter' in area

LALMANI VERMA

NEW DELHI, DECEMBER 4

A DAY after a police officer and a youth were killed in mob violence in a Bulandshahr village over alleged slaughter of cows, and a BJP volunteer was named in the case, the local BJP MP, MLAs and organisation unit met on Tuesday and decided to apprise Chief Minister Yogi Adityanath of the "facts" and complaints of alleged "illegal cow slaughter" in the district.

After the meeting, BJP leaders, including Bulandshahr MP Bhola Singh and four MLAs, visited the family of the deceased youth, Sumit, in Chingrawati village. They decided to apprise Adityanath of Sumit's family's demand for ex-gratia equal to that given for slain police officer Subodh Kumar Singh.

BJP district president Himanshu Mittal told *The Indian Express* that all public representatives of the party would meet the CM on Thursday and inform him about the facts, including allegations of illegal cow slaughter in the area. Mittal claimed that cow slaughter had increased during Eajtema and that an innocent youth (Sumit) was killed in police firing on Monday. Bhola Singh was not available for a comment despite repeated attempts.

SP's Bulandshahr district president Hamid Ali alleged that the violence in Siyana village was orchestrated by the BJP, VHP and Bajrang Dal to influence elections in Rajasthan and next year's Lok Sabha polls. "Bajrang Dal and RSS wanted to trigger communal riots because several lakh Muslims had assembled for Eajtema in Bulandshahr. Muslims had to return from the highway near the place where the violence occurred," said Ali, who was a member of the Eajtema organising committee.

BSP chief Mayawati said that

the incident showed that 'jungle raj' is prevailing in the state under the BJP, and even protectors of the law are being sacrificed.

She alleged the BJP is giving shelter to anarchy and its government's wrong policies were leading to incidents like in Bulandshahr.

RLD vice-president Jayant Chaudhary said anarchy was prevailing in BJP rule in UP. He demanded compensation of Rs 1 crore for the slain officer. In a statement, Chaudhary said that BJP-linked organisations were taking law into their hands in the name of cow protection.

Bulandshahr has been a stronghold of the BJP, and the party has been winning Lok Sabha elections there since 1991, barring 2009 when SP won, pushing BJP to second position.

Bulandshahr Lok Sabha constituency has around 3 lakh voters followed by Muslims, Jats and Dalits (Jatav).

All five MLAs in Bulandshahr Lok Sabha constituency area are of the BJP.

NHRC issues notices to UP Chief Secy, DGP

Taking suo motu cognizance of the death of two persons, including a police officer, during clashes in Bulandshahr, the National Human Rights Commission (NHRC) has issued notices to the Chief Secretary and the Director General of Police of UP. The NHRC has sought a detailed report in the matter within four weeks, including action taken against miscreants and "relief and rehabilitation provided to families of the deceased persons".

"The Commission has observed that the reported incident is indicative of yet another incident of violent protest and rampaging by the unruly mob exposing lawlessness and failure of the administration..." the NHRC stated.



बुलंदशहर कांड में राष्ट्रीय मानवाधिकार आयोग की नोटिस

राज्य ब्यूरो, लखनऊ : बुलंदशहर के महाव गांव में गोवंश के बड़ी मात्रा में अवशेष मिलने को लेकर हुए उपद्रव में इंस्पेक्टर सुबोध कुमार सिंह समेत दो की मौत की घटना को राष्ट्रीय मानवाधिकार आयोग ने गंभीरता से लिया है। आयोग ने नोटिस जारी कर मुख्य सचिव व डीजीपी से चार सप्ताह में घटना की रिपोर्ट व उसमें की गई कार्रवाई का पूरा ब्योरा तलब किया है। आयोग ने पीड़ित परिवारों की मदद के लिए की गई कार्रवाई का ब्योरा भी मांगा है। आयोग ने उपद्रवियों के खिलाफ कठोर कार्रवाई का आदेश दिया है। आयोग ने माना है कि यह एक और ऐसी घटना है जिससे कानून-व्यवस्था की बदहाली और प्रशासनिक अक्षमता जाहिर होती है। खुद पुलिस सुरक्षित नहीं है। आयोग ने कहा है कि प्रकरण में दोषियों के खिलाफ कठोर कार्रवाई की जाये, ताकि कानून-व्यवस्था को लेकर उनमें कड़ा संदेश जाये।

BULANDSHAHR MOB VIOLENCE

Four held, main accused from Bajrang Dal still on the run

MPOST BUREAU

BULANDSHAHR (UP): Police arrested four people on Tuesday and were hunting for a Bajrang Dal activist in connection with mob violence in Bulandshahr that left an inspector and a passerby dead, as angry families demanded action amid criticism of the UP chief minister and conspiracy theories.

A mob of some 400 people, including right-wing activists, fought pitched battles with police on Monday in Siana area of Bulandshahr district, apparently after right-wing activists were angered by the discovery of cow carcasses strewn in a nearby jungle.

They set fire to dozens of vehicles, hurled stones and also fired guns at police who retaliated with gunfire. In the violence, Inspector Subodh Kumar Singh, the station house officer of Siana, and 20-year-old Sumit Kumar were killed.

The NHRC issued notices to the UP government and the DGP over the incident, officials said.

Police said on Tuesday that four persons were arrested, but the main suspect, Bajrang Dal district convenor Yogesh Raj, was



Rajani, wife of slain Police Inspector Subodh Kumar Singh, mourns during his funeral in Etah, Tuesday

PTI

on the run. They said 27 people had been named in the FIR while cases have been lodged against 50-60 unidentified people.

Of the 27, at least four are workers and functionaries of right-wing organisations such as Bajrang Dal, the officials said.

There was a massive deployment of security forces in the area, and tension spiralled as

angry families demanded justice for their kin.

There was confusion about the number of those arrested with police officials first saying four, then three and finally four again.

ADGP (Law and Order) Anand Kumar told reporters that six police teams were working on the case and trying to identify the accused by monitoring

video footage.

In a statement, the four-time chief minister and BSP chief Mayawati said that the BJP government is now facing the same "mobocracy" it created to "make political gains" over the years.

"Uttar Pradesh is going through an unfortunate phase under the BJP governance," tweeted SP chief Akhilesh Yadav.



4 Bajrang Dal activists held for Bulandshahr violence

Hunt on for right-wing outfit leader; slain cop cremated

SHAHIRA NAIM

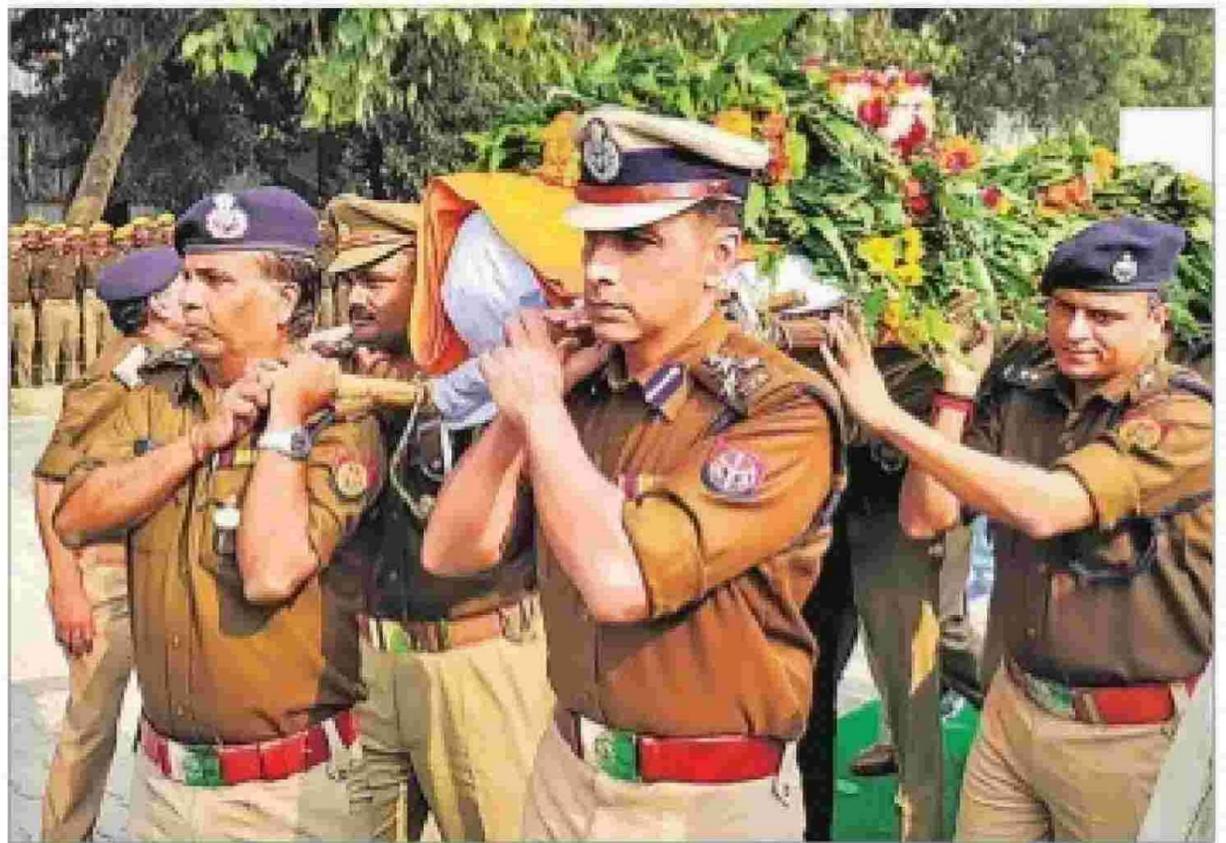
TRIBUNE NEWS SERVICE

LUCKNOW, DECEMBER 4

The police on Tuesday arrested four Bajrang Dal activists in connection with Monday's mob violence over alleged cow slaughter that left two, including Siyana Station Officer Inspector Subodh Kumar Singh, dead. A hunt is on to nab outfit's Bulandshahr coordinator Yogesh Raj, the key suspect.

A mob fought pitched battles with the police in Siyana area of Bulandshahr, apparently after right-wing activists were angered by the discovery of cow remains strewn in nearby fields. Dozens of vehicles were torched and gunshots fired at the police, prompting retaliation. In the violence, Inspector Singh and 20-year-old Sumit Kumar, who was a part of the mob, were killed.

According to the police, seven persons have been booked for the alleged cow slaughter, while another case has been slapped against 87 persons, of whom 27 have been named,



Police officials carry the mortal remains of Inspector Subodh Kumar Singh for funeral in Etah on Tuesday. PTI **MORE ON PAGE 7**

NHRC NOTICE TO UP, DGP

New Delhi: The National Human Rights Commission (NHRC) has sent notices to the UP Government and the state police chief over the Bulandshahr deaths. "The NHRC has taken suo motu cognisance of media reports and issued notices to the UP Chief Secretary and the DGP, seeking a detailed report, including action taken against the miscreants in connection with the incident," said a senior official of the rights panel. PTI

for murder and damage to public property.

ADG Intelligence SB Shirodkar, who is heading a probe, is expected to submit

his report within 48 hours. He refused to reveal any preliminary findings, saying he

CONTINUED ON PAGE 11

EDIT: BULANDSHAHR ERUPTS



Tribune, Delhi

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4 held for Bulandshahr attack

would submit his report to the state government tomorrow evening. ADG (Law and Order) Anand Kumar said four persons had been arrested and several detained for interrogation.

The arrests came after the second FIR was filed by the colleague of the slain SO and Siyana police station Sub-Inspector Subhash Singh.

Kumar said on the basis of video footage of the incident, six police teams were carrying out raids to arrest the other accused, including Yogesh Raj. Soon after the reported discovery of cow remains in the fields of former gram pradhan in Mahav village Raj Kumar, Yogesh Raj had got an FIR registered, naming five persons, all members of a local masjid committee.

Preliminary investigations, however, suggest none of those named in the FIR were present in the village as they were participating in a three-day religious congregation around 50 km away in Bulandshahr, where 25 lakh persons had gathered.

Meanwhile, the slain police officer was cremated with full honour at his ancestral village in Etah. The cremation was delayed as villagers and relatives demanded Chief Minister Yogi Adityanath's presence.

His elder son Shrey lit the pyre. Speaking to reporters, Singh's second son said his father had been martyred while preventing Hindu-Muslim violence.

According to the Siyana Nagar Palika chairperson

Rais Malik, it was a conspiracy to foment trouble on the last day of the congregation. A mob led by Yogesh Raj carried the cow remains in a tractor-trolley and blocked the Bulandshahr-Garh road used by people returning from the congregation, he claimed.

"The police officer did not allow the blockade, as a result of which he was targeted," claimed Malik. The theory has been confirmed by the ADG (Law and Order).

It was yet to be established whether Sumit died from a police bullet or one fired by the mob, said the police. The Bulandshahr police have urged people to refrain from spreading false news, adding the religious congregation was not linked to the violence.



बुलंदशहर कांड : उत्तर प्रदेश सरकार व पुलिस प्रमुख को नोटिस

जनसत्ता ब्यूरो
नई दिल्ली, 4 दिसंबर।

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने कथित गोकशी की अफवाह के बाद बुलंदशहर में हुई हिंसा की घटना में एक पुलिस निरीक्षक और एक युवक के मारे जाने की घटना को लेकर मंगलवार को उत्तर प्रदेश सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किए। हादसे के एक दिन बाद क्षेत्र में भारी सुरक्षाबल तैनात किया गया है। पीड़ितों के

परिजनों ने न्याय की मांग की है। आयोग के प्रवक्ता ने बताया कि आयोग ने मीडिया रपटों पर स्वतः संज्ञान लिया है। आयोग ने उत्तर प्रदेश के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी करके उपद्रवियों के खिलाफ की गई कार्रवाई समेत विस्तृत रपट मांगी है। आयोग ने नोटिसों में कहा कि यह हिंसक विरोध व उग्र भीड़ द्वारा किए उपद्रव की एक और घटना है जिससे अराजकता और संवेदनशील मुद्दों व स्थितियों से निपटने में प्रशासन की विफलता उजागर हो गई है।



BULANDSHAHR VIOLENCE: 4 ARRESTED, MAIN ACCUSED FROM BAJRANG DAL ON THE RUN

Oppn says communal unrest being fanned before polls, slams CM for 'enjoying' laser show while town burnt

KISHOR DWIVEDI *
Bulandshahr (UP)

POLICE arrested four people on Tuesday and were hunting for a Bajrang Dal activist in connection with mob violence in Bulandshahr that left an inspector and a passerby dead, as angry families demanded action amid criticism of the UP chief minister and suggestions of conspiracies. Opposition parties attacked chief minister Yogi Adityanath saying he was "enjoying" a laser show and presenting kabbadi prizes in Gorakhpur while Bulandshahr burnt.

A mob of some 400 people, including right-wing activists, fought pitched battles with police on Monday in Siana area of Bulandshahr district, apparently after right-wing activists were angered by the discovery of cow carcasses strewn in a nearby jungle. They set fire to dozens of vehicles, hurled stones and also fired guns at police who retaliated with gunfire. In the violence, Inspector Subodh Kumar Singh, the station house officer of Siana, and 20-year-old Sumit Kumar were killed.

Hours after this had happened chief minister Adityanath, along with his Chhattisgarh counterpart Raman Singh, attended a sound and light show on Nath sect in Gorakhpur, the video footage of which went viral on TV news channels. The 45-minute sound and light show prepared by the tourism department was based on history and glory of Nath sect, to which the chief minister belongs.

In another video that emerged on Tuesday a young man was seen with his hand over a bleeding wound near the abdomen, being helped by other people as they all run. Someone is heard in the audio saying the man has been shot. It was not clear if the man is Sumit Kumar.

The National Human



(Clockwise from above) Sumit's mother with relatives; Charred remains of vehicles along the national highway



Rights Commission issued notices to the Uttar Pradesh government and the director general of police over the incident. Amnesty India said a "culture of fear, hatred and impunity has spread across Uttar Pradesh".

Police said that four persons had been arrested, but the main suspect, Bajrang Dal district convenor Yogesh Raj, was on the run. They said 27 people have been named in the FIR while cases have been lodged against 50-60 unidentified people. Of the 27, at least four are workers of right-wing organisations such as Bajrang Dal.

Additional Director General of Police (Law and Order) Anand Kumar told reporters that six police teams were working on the case and trying to identify the accused by monitoring the video footage. "Tension has eased in strife-torn Bulandshahr and efforts are on to ensure there is no trouble in future," he said in Lucknow.

Though both Singh and Sumit died of gunshot injuries, the inspector, who was posted at the Siana Police Station, also received injuries from hard and blunt objects, Kumar said.

A chilling video showing the body of a policeman slumped to ground from the seat of a police vehicle surrounded by some people came to light after the incident. The accused have been booked under various sections of the Indian Penal Code, including those related to rioting, murder and attempt to murder.

As police continued their investigations, emotions ran high with the families performed the last rites. Singh's body, draped in the Tricolour, was given a state funeral in his ancestral home in Etah. The deceased policeman's son Abhishek asked, "My father has lost his life in this Hindu-Muslim dispute. Whose father is next?"

Demanding "martyr" status for the slain inspector, who was one of those who initially probed the 2015

lynching of Mohammed Akhlaq, his sister alleged his killing was a conspiracy of the police. "My brother was killed in a police conspiracy as he was probing a cow slaughter case. He should be given martyr status and a memorial should be constructed in his name in our native place," Sunita Singh told reporters. "The cow is our mother, I accept it. My brother has give his life for her. Our CM keeps chanting gau.. gau.. gau.. Why can't he come for gau raksha," an emotional Sunita asked.

In Chingrawathi village, Sumit's family refused to conduct his last rites until the district administration announced Rs 5 lakh compensation. Sumit was also named as one of the accused in the FIR registered in the case. However, Bulandshahr BJP MP Bhola Singh and local BJP MLA Devendra

My father has lost his life in this Hindu-Muslim dispute. Whose father is next?
—Inspector Subodh Kumar Singh's son Abhishek

This monster (violence) is their creation because they consider the life of a cow more valuable than of humans. Right to life is a fundamental right in the Constitution.

—AIMIM leader Asaduddin Owaisi

From 2014 till now, we have seen not change, but revenge, not change, but fear, not change, but hidden corruption, not change, but politics over Ram, politics over Hanuman... Is this the change that Modi ji had promised. Look what kind of a change he has brought about in Bulandshahr.
—Cong leader Kapil Sibal

Lodhi, who visited Sumit's family in Chingrawathi, said, "We have also asked the police to remove his name from the FIR and register a second FIR by the deceased family under IPC section 302 (murder)."

Sumit's neighbour claimed he had gone to a bus stand near the incident site to drop a friend when he got caught up in the violence and suffered gunshot injury.

A haunting silence prevailed in the rest of the village. "The people in the village are so scared after the incident that most of them have fled their homes," said local resident Anil Kumar. "Some, including children and women, have rushed to their relatives in nearby areas and some are camping in the fields, away from their village homes, the 46-year-old said. It is the fear of the police," he said.

Opposition parties united to corner the BJP over the violence with Congress leader Kapil Sibal seeking a probe, headed by a sitting high court judge. At a press conference here, Sibal said, "Modi before the 2014 elections used to say we will usher in change... But from 2014 till now, we have seen not a change but revenge, not change but fear, not change but hidden corruption, not change but politics over Ram, politics over Hanuman. Is this the change that Modi ji had promised. Look what kind of a change he has got in Bulandshahr?" His party colleague Priyanka Chaturvedi said, "The situation prevailing in Uttar Pradesh is unfortunate. People who are eager to kill others are not only given protection but are encouraged. Encouragement to such elements has emboldened them to lynch even a police officer, who was trying to maintain law and order." Alleging that there was a "jungle raj" in the state, Bahujan Samaj Party supreme and former UP chief minister Mayawati accused the BJP of "patronising" unscrupulous elements and stressed on the need to establish a rule of law in the state.

Suheldev Bhartiya Samaj Party (SBSP), a BJP ally in the Uttar Pradesh, blamed the Bajrang Dal and the VHP for the violence, saying the two organisations are creating a rift between Hindus and Muslims with an eye on the 2019 Lok Sabha polls. The CPI(M) said, "Such incidents are planned in view of the forthcoming Lok Sabha elections. The communally provocative speeches being made by chief minister Adityanath have also created an atmosphere for the mobs to act with impunity."

Amid an all-out attack by opposition parties, senior BJP leader and Union minister Mukhtar Abbas Naqvi termed the incident as "inhuman" and said stern action would be taken against accused. —PTI



Hindustan, Delhi

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मानवाधिकार आयोग ने नोटिस जारी किया

नई दिल्ली। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने कथित गोकशी की अफवाह के बाद बुलंदशहर में हुई हिंसा की घटना में एक पुलिस निरीक्षक और एक युवक के मारे जाने की घटना को लेकर मंगलवार को उत्तर प्रदेश सरकार और राज्य के पुलिस प्रमुख को नोटिस जारी किए।

इस दुखद घटना के एक दिन बाद क्षेत्र में भारी सुरक्षा बल तैनात किया गया है। पीड़ितों के परिजनों ने न्याय की मांग की है। (एजेसी)



Economic Times , Delhi

Wednesday, 5th December 2018; Page: 2

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NHRC Notices to UP Govt, DGP Over Violence



NEW DELHI: The National Human Rights Commission (NHRC) sent

notices to the UP government and the state police chief on Tuesday over the killing of a police inspector and a 20-year-old man in a mob violence in Bulandshahr. A day after the shocking incident, heavy security was deployed in the area. – PTI

Even police officials are not safe, says NHRC

DECEMBER 04, 2018

Issues notice to U.P. govt., seeks report within four weeks

Describing the Bulandshahr incident as yet another instance of lawlessness, the National Human Rights Commission on Tuesday issued notices to the Uttar Pradesh government and the police over the death of two people, including Inspector Subodh Kumar Singh, at the hands of a mob on Monday.

The NHRC said it had taken *suo motu* cognisance of media reports about the killings following rumours of alleged cow slaughter. Issuing notices to the U.P. Chief Secretary and the Director- General of Police, the NHRC sought detailed reports, including on the action taken against the attackers, within four weeks.

“The reported incident is indicative of yet another incident of violent protest and rampaging by the unruly mob exposing lawlessness and the failure of the administration to tackle sensitive issues and situations,” an NHRC statement read.

The NHRC added that it appeared that even police officials were not safe and could be killed by lawless elements. “Right to Life in the instant incident have been grossly violated, which is a matter of concern for the Commission,” it said.

Bulandshahr violence: NHRC notices to Uttar Pradesh government, DGP over killing of police inspector, youth

Dec 04, 2018

Bulandshahr violence: A day after the shocking incident, heavy security was deployed in the area and tension spiralled as the angry families of the victims demanded justice for their kin.

New Delhi: The National Human Rights Commission (NHRC) sent notices to the Uttar Pradesh government and the state's police chief Tuesday over the killing of a police inspector and a 20-year-old man in an incident of mob violence in Bulandshahr over alleged cow slaughter. A day after the shocking incident, heavy security was deployed in the area and tension spiralled as the angry families of the victims demanded justice for their kin.

"The NHRC has taken suo motu cognisance of media reports and issued notices to the Uttar Pradesh chief secretary and the director general of police, seeking a detailed report, including action taken against the miscreants in connection with the incident," a senior official of the rights panel told PTI.

Inspector Subodh Kumar Singh, who had probed the Mohammad Akhlaq lynching case initially, and 20-year-old Sumit Kumar died of gunshot injuries Monday as a rampaging mob protesting against alleged illegal cow slaughter, torched a police post and clashed with the police personnel.

The commission, in the notices, has observed that it is "indicative of yet another incident of violent protest and rampaging by an unruly mob, exposing lawlessness and failure of the administration to tackle sensitive issues and situations". Four persons have been arrested in connection with the incident so far.

NHRC issues notice to UP, seeks report on Bulandshahr violence

IANIS | New Delhi Last Updated at December 4, 2018 18:51 IST

The NHRC on Tuesday issued a notice to the Uttar Pradesh government seeking a detailed report on action taken over the killing of Inspector Subodh Kumar Singh and a young man in a violence in Bulandshahr in the state after cow vigilantes went on a rampage.

Taking suo motu cognizance of media reports, the National Human Rights Commission (NHRC) issued notices to the Chief Secretary and the Director General of Police of Uttar Pradesh. It asked them to submit a detailed report within four weeks on the action taken against the miscreants, and relief and rehabilitation provided to the families of the deceased persons.

Violence had broken out in Bulandshahr after alleged recovery of some animal carcasses that right-wing organisations claimed were of cows, an animal revered by the Hindus.

"The Commission has observed that the reported incident is indicative of yet another incident of violent protest and rampaging by the unruly mob exposing lawlessness and failure of the administration to tackle the sensitive issues and situations," an official statement said.

"The contents of the media reports suggest that even the police officers do not appear to be safe and can be easily eliminated at free will of the uncontrolled lawless elements. Right to Life of the deceased persons in the instant incident have been grossly violated, which is a matter of concern for the Commission," it added.

The panel said that the ensuring safety of the public property and lives of its citizens was the prime duty of the state.

"The Commission expects effective and prompt action from the state authorities in such situations so that a strong message could be given to the violators of the law," it said.

NHRC pulls up UP Government over Bulandshahr violence

National Human Rights Commission has sought detailed report of the incident that claimed two lives including a police officer.

December 4, 2018

The National Human Rights Commission has taken suo motu cognizance of Bulandshahr violence and served notice to Uttar Pradesh Government. The commission issued a notice to Chief Secretary and the Director General of Police of Uttar Pradesh calling for a detailed report within four weeks. The commission has also sought information about action taken against the miscreants and relief and rehabilitation provided to the families of the deceased.

The commission observed that the violence, widely covered by the media, underlined lawlessness in the state and exposed the failure of the administration. The incident suggested that even police officers are not safe and can be eliminated at free will by an unruly mob.

NHRC slammed the state government by reminding it that it is its prime duty to guard the public property and lives of citizens. The commission said it expects effective and prompt action from the state authorities.

A police officer along with a civilian was killed in clashes that took place in Bulandshahr's Syana on December 4.

The clashes took place after the police officers tried to placate any angry group of people that were protesting against illegal animal slaughter.

A senior police officer said that locals came across body parts of a cow and its progeny in a jungle in the Mahaw village.

The protesters had blocked Bulandshahr-Garh highway. Senior police officers soon reached the scene of protest and tried to reason with the angry protesters.

Bulandshahr violence: NHRC issues notice to UP Government over two deaths

NHRC has sought a detailed report from the UP Government over alleged killings in Bulandshahr.

Bulandshahr: The National Human Rights Commission of India (NHRC) on Tuesday issued a notice to the Yogi Adityanath-led BJP government in Uttar Pradesh over Monday's violence in Bulandshahr district and alleged killing of two people by a violent mob over suspicion of cow slaughter.

News agency ANI reported that the NHRC issued the notice to the Government of Uttar Pradesh over reports of killing of two persons, including a police officer, in the violent agitation over alleged cow slaughter in Bulandshahr on Monday.

As tensions ran high in the region, state's Governor Ram Naik on Tuesday said that the violence in Bulandshahr was "condemnable."

"UP CM has given orders for a probe. I hope the truth will be out in two days as he said. Strict action will be taken against those who committed this crime. Whatever may be the reason, such incidents can't be allowed," Governor Naik said.

Dinesh Sharma, Deputy Chief Minister of Uttar Pradesh, said, "the government is taking proper steps and an order for investigation has been given. Stringent actions will be taken against the culprits."..

Amid criticism over declining law and order situation across the state, the Chief Minister today called a meeting of top officials in the evening to review the situation. Inspector Subodh Kumar Singh, who had initially probed the 2015 lynching of Dadri resident Mohammed Akhlaq over rumours about beef consumption, and a 20-year-old man identified as 'Sumit' were killed on Monday during an attack on policemen.

Meanwhile, the last rites of the slain policeman were conducted at his residence in Etah on Tuesday. Ahead of that Singh's family members, friends, locals and police department officials paid their last tributes to the deceased Inspector at his residence in Etah.

Three persons were arrested for their alleged involvement in mob violence that broke out after cow carcasses were found strewn in a jungle, resulting in the two deaths triggering panic in the region.

At least twenty-seven people have been named in the FIR, registered around 3 AM following the violence on Monday, while cases have been lodged against 50 to 60 unidentified people, police officials said.

Of the 27 named, at least four are workers and functionaries of right-wing organisations, including the Bajrang Dal, officials said.

The main accused in the case is Bajrang Dal district convenor Yogesh Raj, who has not been arrested, officials said.

Subodh Kumar Singh, who was posted at the Siana Police Station, had received injuries from hard and blunt objects, Additional Director General of Police (Law and Order) Anand Kumar had said while briefing reporters.

The wife of deceased UP Police Inspector Subodh Kumar Singh, who was attacked by a violent mob and killed in Bulandshahr on Monday, said that her family will get justice only when those who killed her husband meet the same fate.

Singh's teary-eyed wife told media that her husband worked with utmost sincerity and honesty and took all the responsibility on himself. She added that it was not the first time that Singh was attacked while discharging his duties.

"He worked with utter honesty and took all the responsibility on himself. This is not the first incident, he had faced bullet injury twice before. But now, nobody is giving him justice. Justice will be done only if his killers are killed," Singh's wife said.

The deceased policeman's son Abhishek said that his father wanted him to be a good citizen who doesn't incite violence in society in the name of religion.

"My father has lost his life in this Hindu-Muslim dispute. Whose father is next?" he asked tearfully.

Abhishek said that he last spoke to his father when he phoned him to inquire whether he had studied and eaten.

Demanding "martyr" status for the slain Inspector, who was one of those who probed the 2015 lynching of Mohammed Akhlaq in Dadri, his sister alleged that his killing was a conspiracy of the police.

"My brother was killed in a police conspiracy as he was probing a cow slaughter case... He should be given martyr status and a memorial should be constructed in his name in our native place," Sunita Singh told reporters.

"The cow is our mother, I accept it. My brother has given his life for the cow. The CM used to chant 'gau.. gau.. gau'.. Why can't he come for 'gau raksha'?" an emotional Sunita Singh said while hitting out at Chief Minister Yogi Adityanath.